

12.01 hrs.

[English]

## PAPERS LAID ON THE TABLE

**Annual Report and Review on the working of the Institute of Applied Manpower Research, New Delhi for the year 1995-96 and statement showing the reasons for delay in laying these Papers.**

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Applied Manpower Research, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Applied Manpower Research, New Delhi, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 1465/97]

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and Audited Accounts of the Consultancy Development Centre, New Delhi, for the year 1995-96.

[Placed in Library. See No. LT 1466/97]

**Annual Report and Review of the working of the Damodar Valley Corporation for the year 1995-96 and statement showing the reasons for delay in laying these Papers.**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, for the year 1995-96, alongwith Audited Accounts, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Damodar Valley Corporation for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 1467/97]

**Notifications Under Section 3 of the All India Services Act 1951, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBAR-MONIYAN) : I beg to lay on the Table—

- (1) A Copy each of the following notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :
  - (i) The Indian Forest Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1996 Published in Notification No. G.S.R. 585(E) in Gazette of India dated the 26th December, 1996.
  - (ii) The Indian Forest Service (Pay) Fifth Amendment Rules, 1996. Published in Notification No. G.S.R. 586(E) in Gazette of India dated the 26th December, 1996.
  - (iii) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1997 Published in Notification No. G.S.R. 17(E) in Gazette of India dated the 17th January, 1997.
  - (iv) The Indian Forest Service (Pay) Amendment Rules, 1997 Published in Notification No. G.S.R. 18(E) in Gazette of India dated the 17th January, 1997.

[Placed in Library. See No. LT 1468/97]

- (2) A copy each of the following papers (Hindi and English versions) under article 323(1) of the Constitution—

- (i) Forty-Sixth Annual Report of the Union Public Service Commission for the year 1995-96.

[Placed in Library. See No. LT 1469/97]

- (ii) Memorandum explaining reasons for non-acceptance of the Advice of the Union Public Service Commission in respect of the case referred to in chapter VIII of the above report.

[Placed in Library. See No. LT 1470/97]